

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 289 of 1996

New Delhi, this the 8th day of November, 1999

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE MR. R.K. AHOOJA, MEMBER(ADMNV)

Lalit Kr.Kaushik  
S/o Sh.Gaja Nand Kaushik  
R/o D-287-88, Nangloi Extn-II  
Delhi-110041

....Applicant

(By Advocate: None)

Versus

1. Govt. of National Capital Territory  
of Delhi, through its Chief Secretary  
5, Shyam Nath Marg,  
Delhi

2. Directorate of Education  
Govt. of Delhi, Old Secretariat,  
Delhi

3. Union of India  
through its Secretary  
Ministry of Home Affairs,  
Govt. of India, South Block,  
New Delhi.

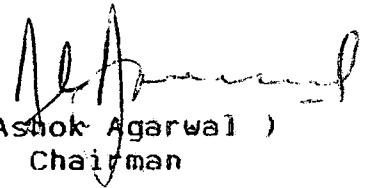
....Respondents

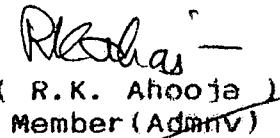
(By Advocate: Shri Amresh Mathur)

O R D E R (ORAL)

By Hon'ble Mr. Justice Ashok Agarwal, Chairman

Applicant and his counsel are not present. In  
the circumstances, the O.A. is dismissed for default and  
non-prosecution.

  
( Ashok Agarwal )  
Chairman

  
( R.K. Ahooja )  
Member (Admnv)

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